

[25 July, 2003]

RAJYA SABHA

IFPS- Integrated Forest Protection Scheme

DNP- Development of National Parks & Sanctuaries

NAP- National Afforestation Programme

PT- Project Tiger

IEDP- India Eco-Development Project

PE- Project Elephant

*include Jharkhand **include Uttaranchal

**Schemes for development of environment
and Forests in Gujarat**

599. SHRI BACHANI LEKHRAJ: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the programmes/schemes formulated and implemented by Government for development of environment and forests in the State of Gujarat during the last two years;

(b) the funds allocated by the Central Government under each programme/scheme during the above period; and

(c) the progress made so far in this regard and the steps being taken by Government for afforestation and to protect/conservé forests in Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JUDEV): (a) to (c) The details of the programmes/schemes formulated, implemented by the Government for development of environment and forests in the State of Gujarat and the funds released during the last two years and the progress made in this regard is given in the Statement enclosed.

Statement

The details of the programmes, schemes formulated/implemented by the government for development of environments and forests in the state of Gujarat and the funds released

Sl. No.	Name of the Scheme	2001-02	2002-03	Progress/Achievements
1.	Development of National Parks and Sanctuaries	127.20	90.37	Funds were provided to 13 National Parks and Sanctuaries
2.	Eco Development Scheme	300.00	840.58	For ecological development of important protected areas
3.	Integrated Afforestation and Eco-development Project Scheme	398.17	-	For afforestation programmes in degraded forests lands
4.	Area Oriented Fuelwood and Fodder Project	170.56	21.28	For Fuelwood and Fodder plantations
5.	Non Timber Forests Produce	139.97	51.93	For Non Timber Forest Produce
6.	Association of Scheduled Tribes & Rural Poor in the Regeneration of Degraded Forests	22.23	-	For Association of Scheduled Tribes & Rural Poor in the Regeneration of Degraded Forests on Usufruct Sharing Basis
7.	National Afforestation Programme	85.49	403.80	Schemes at 3, 4, 5 and 6 have been merged with the scheme in the Tenth Plan. 10 FDAs sanctioned during 2002-03

8.	Modern Forest Fire Control and Management	74.50	-	Creation and maintenance of fire lines, watch towers and for vehicles and communication etc.
9.	Integrated Forest Protection Scheme	-	75.00	The scheme at 8 above is merged with the scheme in the Tenth Plan
10.	National River Conservation Plan (NRCP)	947.00	800.00	Pollution Abatement works for river Sabarmati at Ahmedabad
11.	Hazardious Substance Management	-	200.00	For devolving common, integrated, treatment, storage and disposal facility for hazardous wastes in Ankleshwar and Surat
12.	Industrial Pollution Prevention Project	154.29	100.79	SPCB assisted for development of GIS for tracking hazardous waste
13.	Development and Promotion of Clean Technology	47.34	0.52	i) Development of market based instruments for pollution prevention in Kawas-Hazira Region ii) Life cycle assessment for Thermal Power Sector etc.

Sl. No.	Name of the Scheme	2001-02	2002-03	Progress/Achievements
14.	Environment Education, Awareness and Training	47.10	52.03	ii) Life cycle assessment for Thermal Power Sector etc.
15	Common Effluent Treatment Plant(CETP)	60.50	95.00	2500 Eco Clubs and NGOs were assisted for spreading awareness
16	UNDP-GEF/CCF Programme	4.00	29.81	Setting up of CETPs at Panoli, Sanand and Sachin
17	India - Canada Environment Facility	4.00	29.81	For six bio-diversity conservation projects implemented through NGOs
18	Conservation and Management of Wetlands	-	28.00	Restoration of mangroves in 5000 ha.
19	Conservation and Management of Mangroves & Coral Reefs	-	3.88	For conservation of Nalsarovar Wetland
				For conservation of Mangroves and Coral Reefs in the Gulf of Kutch and Gulf of Khambhat